

Serial No. 11
Administrative & Case List

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR**

WP (C) No. 611/2023
CM No. 1445/2023



Ali Mohammad Sofi

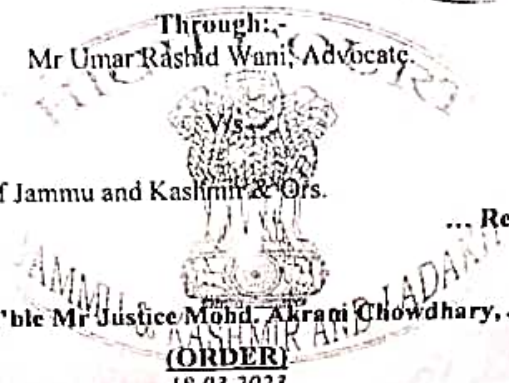
Through:-
Mr Umar Rashid Wani, Advocate.

Union Territory of Jammu and Kashmir & Ors.

... Respondent(s)

CORAM:

Hon'ble Mr Justice Mohd. Akram Chowdhary, Judge.



(ORDER)
18.03.2023

The Petitioner, through the medium of this Petition, has challenged the communication No. PS/Commr/Secy/RDD J/79/2023 dated 15th of March, 2023, whereby the Respondent No.2 has communicated to Respondent No.3 a list of Contractors indicating the name of the Petitioner at S. No.195 received from the CID, Jammu and Kashmir who are found to have failed the security test and it was requested to initiate action against them as per law and ensure that no contract from the Rural Development Department is allotted to them in future.

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Abs. Copy Register
High Court of J&K and Ladakh
Srinagar

Learned Counsel for the Petitioner submits that the only allegation against the Petitioner found by the CID is that the brother of the Petitioner, namely, Farooq Ahmad Sofi, is involved in some secessionist activities and had remained under detention for a period of three years, however, on a discreet verification of the character and antecedents of the Petitioner, nothing adverse was found against him. He further submits that the Petitioner and his brother have been living separately and that the

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Petitioner had nothing to do with the activities of his brother with regard to whom security clearance was not given.

Prima facie, a case is made out for indulgence by this Court at this stage.

Notice in the main Petition as well as in the connected CM, returnable within four weeks.

Requisites for service within one week.

List on 17th of May, 2023.

Meanwhile, subject to Objections from the other side and till the next date of hearing before the Bench, the impugned communication dated 15th of March, 2023 shall stay *qua* the Petitioner. Δ

Srinagar
18.03.23

sd/-
Hon'ble Judge

no. 8414 - of 20/03/23

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copy of court order forwarded to
respective nos for compliance

rc/d 17/05/2023

Completed by: Mudassar

Assistant Registrar
High Court of J&K and Ladakh
Srinagar
23/3

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Assistant Registrar
High Court of J&K and Ladakh
Srinagar

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